

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-129/2006/4485/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Naim Uddin Ahmed,  
Member, MACT No. 3,  
Kamrup(M), Guwahati.

Dated Guwahati, the 21<sup>st</sup> June, 2022.

Sub:- **Special Casual leave.**

Ref:- Your letter dated 20.06.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **special casual leave for 7 days from 20.06.2022 to 26.06.2022**, as prayed for. Further, the P.O., STAT, Assam & Member, MACT No. 1, Kamrup(M), Guwahati and in his absence the Member, MACT No. 2, Kamrup(M), Guwahati shall remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-129/2006/4486-87-88/A, dated , 21-06-2022**

Copy to:

1. The P.O., STAT, Assam & Member, MACT No. 1, Kamrup (M), Guwahati.
2. The Member, MACT No. 2, Kamrup(M), Guwahati.
3. The Project Manager, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**